

Declaration of Assets in the form of real estate or investments as per the Full Court (of the Supreme Court) resolution dated 7th May, 1997, adopted by the Full Court of the High Court of Delhi on 26th July, 1997 and re-iterated on 8th July, 2008.

- A. Name of Judge: JUSTICE RAJENDRA MENON
B. Name of Spouse: MRS. LATHA MENON
C. Name(s) of Dependent Family Members and relationship: NIL

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1	One House (Duplex) purchased vide registered sale-deed dated 21.03.2016 and amended on 25.07.2016. House No. B-99, Sukh Sagar Valley Gwarighat, Jabalpur (MP).	The House is purchased from M/s Jai Cooperative Housing Society Limited, under the self-financing scheme, and is in the Joint name of myself and my wife Smt. Latha Menon. The total value of the house is Rs.1,10,00,000/- This house was purchased after sale of my old House Bearing No. 1570-A, Napier Town, Jabalpur which was sold in April, 2015 for a consideration of Rs.79,20,000/-. The entire amount of this sale has been utilized for purchase of the new house alongwith part withdrawal from my PPF Account.

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks
1.	NIL	

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number or Value	Remarks
1	Shares of New Line Glassware (w.e.f. 09.04.1993)	100 Shares	Value: Rs.1,000/- at the time of purchase
2	Shares of Tex Port Textiles Ltd. (w.e.f. 18.08.1992)	100 Shares	Value: Rs.1,000/- at the time of purchase
3	Shares of Kailash Auto Finance Ltd. (w.e.f. 28.07.1993)	500 Shares	Value: Rs.5,000/- at the time of purchase
4	Shares of Biax Limited (w.e.f. 24.04.1992)	1000 shares	Value: Rs.10,000/- at the time of purchase
5	Shares of Biax Limited (w.e.f. 31.03.1993)	500 shares	Value: Rs.5,000/- at the time of purchase
6	Shares of Xpro India Ltd. (w.e.f. 04.02.2000)	75 Shares	(Bonus Shares allotted in view of shares already purchased in Biax Ltd.)
7	Shares of Xpro India Ltd. (w.e.f. 25.03.2004)	75 Shares	(Bonus Shares allotted in view of shares already purchased in Biax Ltd.)

2.1.2 Mutual Funds

S.No.	Description	Number	Remarks
1	UTI Mutual Fund	Rs.2,00,000/-	4,084.133 units

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1	PPF Scheme 1969 (w.e.f. 29.03.1989)	Rs.20,07,869/-	
2	FD for Rs.5 Lakhs in HDFC Bank	Maturity amount: Rs.6,80,791.00	Date of maturity: 02.10.2018
3	FD for Rs.50,000/- in HDFC Bank, made in the year 2002	Maturity Amount: Rs.1,49,955.90	Date of maturity: 25.10.2018
4	FD for Rs.2,50,000/- with Union Bank of India	Maturity Amount: Rs.2,69,681.00	Date of Maturity: 20.01.2019
5	FD for Rs.10,00,000/- with Union Bank of India	Maturity Amount: Rs.13,68,524.00	Date of Maturity: 05.03.2019

6	FD for Rs.5,00,000/- with Union Bank of India	Maturity Amount: Rs.18,67,243.00	Date of Maturity: 27.01.2024
7	FD for Rs.5,00,000/- with Union Bank of India	Maturity Amount: Rs.5,39,301.00	Date of Maturity: 07.01.2019
8	Savings account with Union Bank of India, High Court Branch Jabalpur	Rs.7,07,731.29	Balance as on 10.08.2018
9	Savings account with HDFC Bank, Napier Town, Branch Jabalpur	Rs.3,25,007.97	Balance as on 10.08.2018:
10	LIC Policy No.355574879	Premium Rs.30,000/- per year	Date of Maturity: 29.06.2024
11	Savings account with State Bank of India, High Court Branch, Patna	Rs.18,04,149.00	Balance as on 10.08.2018

2.1.3 Other Assets

S.No.	Description
1	Hyundai i-10 Car bearing No. MP20-F-8442, purchased in June, 2008.

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Number	Remarks
	NIL		

2.2.2 Mutual Funds

S.No.	Description	Number	Remarks
	NIL		

2.2.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1	National Highway Authority Bond (for a period of 5 years w.e.f. 01.07.2014)	Rs.20,00,000/-	Investment made out of sale proceeds of Flat No.1, Block No.V, Ground Floor, Galaxy Edifice, P.O. Vazhakkala, Thrikkakara, Kochi-682021, sold on 11 th June, 2014 by Regd. Sale Deed for Rs.19,75,000/-

2	Savings Bank account with Union Bank of India	Rs.2,56,922.00	The said amount was received upon maturity of NSCs of Rs.1,60,000/-
3	Savings Bank account jointly held with Megha (daughter) in Union Bank of India, Jabalpur	Rs.20,24,186.74	Balance as on 10.08.2018
4	Savings account in HDFC Bank, Ravipuram Branch Cochin, Kerala	Rs.1,18,500.45	Balance as on 10.08.2018 Amount received from rent of the house in her name at Cochin till 30 th May, 2014
5	Ornaments and Jewellery	Rs.15,00,000/-	Purchased from 1986 till date
6	LIC Policy No.355574881	Premium 30,000/- per year	Date of maturity: 29.06.2027
7	FD with Star Union Daichi- UBI	Rs.5,00,000/-	Date of maturity: 03.06.2020

Signature of the Judge:

Date: 16/8/18